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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 147/9/HDB/2020
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Alutech Packaging Pvt Ltd
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

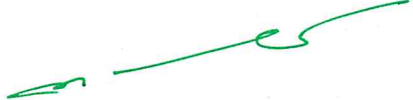
ORDER

None appeared for Operational Creditor.

Proof not filed for service of notice on Corporate Debtor. Issue fresh notice to Corporate Debtor.

List it on 14.04.2020 to report service of notice on Corporate Debtor.


Member (T)


Member (J)

Syamala